



भारतीय बीमा विनियामक और विकास प्राधिकरण
INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY OF INDIA

Title:To all

Reference No.:IRDA/ADM/ORD/MISC/121/07/2010

Date:23/07/2010

Designating “Assistant Public Information Officer” under Right to Information Act, 2005

The following officers are hereby designated as “Assistant Public Information Officers” for the Authority and in terms of Section 5 (2) of the said Act, to discharge the functions assigned under the Act.

Name of the Official Department

Sno.	Name of the Official	Department
1	Mr Suresh Mathur	Inspections
2	Mr. Mukesh Sharma	Admin istration
3	Mr. Randip Singh	Non Life
4	Ms. Mamta Suri	Finance & Accounts
5	Mrs. J Meenakumari	Health, TPAs
6	Mrs. Y Priya Bharat	Policyholder Protection, Ombudsman
7	Mr. Sanjeev Kr. Jain	Agents
8	Mr. S P Chakraborty	Actuarial
9	Mr. K Mahipal Reddy	Brokers
10	Mrs. Sudha Ramanujam	Surveyors
11	Mr. V Sai Kumar	Life
12	Mr. G Rajeswar Rao	Corporate Agents

This will be in addition to their normal duties.

Henceforth all the RTI applications would be marked by the Public Information Officers (PIOs) to the concerned APIOs for putting up draft replies. The APIOs shall ensure that all the RTI Applications are monitored and replied to in the time limit prescribed.

A final reply would be sent only under the signature of PIO or in his absence under the signature of APIO only after obtaining due approval from PIO.

Sd/-
(J Hari Narayan)
Chairman